

Calcutta High Court (Appellate Side)

Scrutiny List From 02-08-2021 To 04-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1390/2021	A N INDUSTRIES PVT LTD AND ORS	Abhijit Sarkar	24-08-2021	1. DISTRICT NAMES NOT MENTIONED IN PETITIONER 14 AND 22.ADDRESS.
2	CO	1393/2021	AMAL ADAK AND ORS.	SUBHANGSHU MAITI	24-08-2021	SPECIFIC ACT IS NOT MENTION IN FORM A
3	CO	1394/2021	SWETA CHOUDHURY	SAIDUR RAHAMAN	25-08-2021	1. WRONG LY MENTIONED HONBLE CHIEF JUSTICE ACTING NAME.
4	CPAN	562/2021	REKHARANI CHAKRABORTY	SAYAN MUKHERJEE	24-08-2021	1. SHORT LIST OF DATES, SYNOPSIS, XEROX COPY OF THE ORDER ARE NOT ATTACHED WITH THE PETITION
5	CPAN	565/2021	SUBHAJIT BAYEN	Manish Kumar Das	24-08-2021	SHORT LIST OF DATES, SYNOPSIS AND PHOTO COPY OF ORDER ARE NOT ATTACHED AFTER PRESENTATION FORM
6	CPAN	566/2021	BUDDHADEV JANA	SUBIR SABUD	24-08-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM
7	CPAN	567/2021	NILIMA MAITI MANDAL	SUBIR SABUD	24-08-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM
8	CPAN	568/2021	SK MANNAN	BINAY SHAW	25-08-2021	1. INAPPROPRIATE PRAYER AS CONTEMPT CAN NOT BE FILED ON LOWER COURTS ORDER WITHOUT LEAVE.
9	CRM	5145/2021	PARTHA SAHA AND ORS	TIRTHANKAR DEY	24-08-2021	1. WRONG ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING). 2. NO WELFARE STAMP IN TWO VAKALATNAMAS.
10	CRM	5152/2021	RABIUL @ RABIUL HAQUE	SAGNIK MUKHERJEE	23-08-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING) AT PAGE 2 OF THE PETITION.
11	CRM	5155/2021	AMIT GHATAK AND ORS.	ARNAB SAHA	23-08-2021	1. SIGNED PHOTOCOPY OF I.D. CARD OF THE PETITION IS NOT ATTACHED.
12	CRM	5161/2021	RAMESH DUTTA @ROMESH DUTTA AND ANR	Sujoy Sarkar	23-08-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
13	CRM	5168/2021	NISHANT KUMAR NIRBHAY	MUNMUN BASU	23-08-2021	THE DISTRICT OF THE PETITION MENTIONED IN THE PAGE ONE IS NOT CORRECT.
14	CRM	5173/2021	SATYAJIT MONDAL	SAFDAR AZAM	24-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
15	CRM	5181/2021	NASIM SK @IJAZ AHMMED	Anisur Rahaman	25-08-2021	1. NO INFORMATION REGARDING REJECTION IN THE LOWER COURT HAS BEEN FURNISHED.

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16	CRM	5182/2021	BABU JAMAL SK @SK BABUJAMAN	Anisur Rahaman	25-08-2021	1. NO INFORMATION REGARDING REJECTION IN THE LOWER COURT HAS BEEN FURNISHED.
17	CRM	5192/2021	ANUP BAR	S.P PAHARI	24-08-2021	1. PETITIONER IN JAIL DECLARATION IS MISSING. 2. THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT PROPER.
18	CRM	5222/2021	NILKAMAL GHOSH	BISWAJIT MANNA	25-08-2021	WITHOUT NOTARY STAMP IN AFFIDAVIT PAGE ON CORRECTION
19	CRM	5233/2021	SK MUKUL	SOUMAJIT CHATTERJEE	25-08-2021	1. vakalatnama not in bond paper.
20	CRM	5254/2021	IYAD ALI @YAD ALI	NILANJAN ADHIKARI	25-08-2021	1) ORDER DATE OF CRM 5880 OF 2020 AT ANNEXURE- P-1 OF THE PETITION DOES NOT TALLY WITH THAT OF THE FIRST PARAGRAPH AT PAGE 3 OF THE PETITION.
21	CRM	5255/2021	IYAD ALI	NILANJAN ADHIKARI	25-08-2021	1) ORDER DATE OF NDPS 24 OF 2019 AT ANNEXURE-P-1 DOES NOT TALLY WITH THAT OF PAGE 3 OF THE PETITION.
22	CRMSPL	18/2021	MATALA MURMU	ABHRA MUKHERJEE	24-08-2021	1. PIN CODE OF THE PETITIONER IS NOT PROVIDED.
23	CRMSPL	19/2021	MATALA MURMU	ABHRA MUKHERJEE	24-08-2021	1. PIN CODE OF THE PETITIONER IS NOT PROVIDED.
24	CRR	1569/2021	KANCHAN MANDAL@KANCHAN MONDAL	PRIYANKAR GANGULY	23-08-2021	ABSENCE OF XEROX COPY OF THE ORDER DATED 17.02.2020 WITH SYNOPSIS
25	CRR	1579/2021	SANJAY JAIN AND ORS	SUMAN MAJUMDER	25-08-2021	WRONG ADRESSING OF HONBLE CHIEF JUSTICE(ACTING)
26	CRR	1587/2021	ALLIANCE BOOK SUPPLIERS PVT. LTD. AND ANR.	PARAMITA SAHU	25-08-2021	1. SHORT LIST OF DATES, SYNOPSIS AND XEROX COPY OF THE ORDER ARE NOT ATTCHED WITH THE PETITION. 2. LISTING DATE HAS TO BE CHANGED.
27	CRR	1590/2021	MALABIKA DAS	ARNAB ROY	25-08-2021	XEROX COPY OF THE ORDER IS NOT ATTCHED WITH THE FILE.
28	CRR	1591/2021	GOBINDA KUMAR ROY	ARNAB RAY	25-08-2021	1. XEROX COPY OF THE ORDER IS NOT ATTCHED WITH THE PETITION. 2. THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT PROPER.
29	FAT	155/2021	SABYASACHI GHOSH AND ANR	SANDIPAN DAS	24-08-2021	1 SYNOPSIS , LIST OF DATES AND XEROX ORDER COPY ARE NOT ATTACHED AFTER PRESENTATION FORM.2 NO DECREE OF THE TRIAL COURT
30	FMAT	461/2021	SK SAIFUDDIN	SANTU MONDAL	24-08-2021	1. CERTIFIED COPY OF THE ORDER IS NOT PRESENT.
31	SAT	84/2021	ABUL KASEM CHOWDHURY	SRIKRISHNA	24-08-2021	XEROX COPY OF IMPUGNED ORDER, LIST OF DATES, AND

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				SAMANTA		SYNOPSIS IS ABSENT.
32	WPA	12327/2021	AMIN UDDIN GAZI	DONA AKTER	24-08-2021	NO MOBILE NO. OF THE PETITIONER IS NOT GIVEN IN THE PRESENTATION FORM A.
33	WPA	12334/2021	PIYALI MONDAL	AKASHDEEP MUKHERJEE	23-08-2021	1. NIETHER ANY SPECI-FIC ACT NOR NO ACT HAS BEEN MENTIONED IN THE FORM.
34	WPA	12335/2021	SUCHANDARA MUKHERJEE	ANKUR SHARMA	23-08-2021	1.NEITHER ANY SPECIFIC ACT NOR NO ACT HAS BEEN MENTIONED IN THE FORM
35	WPA	12350/2021	M/S.NIMBUS ENTERPRISE AND ORS	ARANYA SAHA	24-08-2021	PIN CODE NO. IN THE ADDRESS OF ALL THE RESPONDENTS IS WRONG.
36	WPA	12354/2021	BIPAD TARAN MONDAL	BIKASH SHAW	23-08-2021	1. wrong addressing of honble chief justice acting.
37	WPA	12355/2021	KARTIK CHANDRA ROY	BIKASH SHAW	23-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING
38	WPA	12357/2021	PARASH NATH SINGH	BIKASH SHAW	23-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING.
39	WPA	12358/2021	RAM BRICH KACHER	BIKASH SHAW	23-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING.
40	WPA	12359/2021	MRITUNJAY BERA	BIKASH SHAW	23-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING
41	WPA	12360/2021	TAPAN KUMAR SARKAR	BIKASH SHAW	23-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE
42	WPA	12380/2021	RAHUL SARKAR	SOMESH KUMAR GHOSH	24-08-2021	1. NAME OF THE DISTRICT IS WRONG IN THE ADDRESS OF PETITIONER NO 1
43	WPA	12388/2021	SUBHANKAR BARMAN	SOMESH KUMAR GHOSH	24-08-2021	1. DISTRICT NAME NOT MENTIONED IN RESPONDENT NO 2 ADDRESS
44	WPA	12393/2021	GORACHAND BARMAN	SOMESH KUMAR GHOSH	24-08-2021	1. DISTRICT NAME NOT MENTIONED IN RESPONDENT NOS 1,2.
45	WPA	12395/2021	DILIP KUMAR MAHATO	KAUSHIK CHOWDHURY	24-08-2021	1. DISTRICT NOT MENTIONED IN RESPONDENT NO 1,2,
46	WPA	12418/2021	CHANDRATAN NASKAR	LAKSHMINATH BHATTACHARYA	24-08-2021	HONBLE CHIEF JUSTICE (ACTING) NAME IS WRONGLY WRITTEN
47	WPA	12425/2021	JAGANNATH MONDAL	HARADHAN MONDAL	24-08-2021	1. SUBJECT CATEGORY CODE MISSING IN PRESENTATION FORM
48	WPA	12447/2021	AJAY KUMAR SINGH	DEBANUJ BASU THAKUR	24-08-2021	1.PINCODE OF RESPONDENT NO 4 IS CONSISTS OF 7 DIGIT. 2.WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
49	WPA	12463/2021	M/S S. GUHASARKAR AND CO. AND ORS.	PRANATI DAS	25-08-2021	WRONG ADRESSING OF HONBLE CHIEF JUSTICE(ACTING)
50	WPA	12465/2021	DEBANJAN GANGULI	BISWANATH PATRA	25-08-2021	WRONG ADRESSING OF HONBLE CHIEF JUSTICE(ACTING)

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